

GOVERNMENT OF INDIA  
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

**LOK SABHA**  
**UNSTARRED QUESTION NO. 2687**  
TO BE ANSWERED ON 10.05.2016

**Encroachment on Forest Land**

2687. SHRI RAJESH VERMA:

Will the Minister of ENVIRONMENT, FORESTS AND CLIMATE CHANGE be pleased to state :

- (a) whether there are reports that un-social elements particularly in the National Capital Territory of Delhi have illegally occupied hundreds of hectares of forest land and are running activities which promote pollution;
- (b) if so, the details thereof; and
- (c) the steps being taken by the Government to remove the illegal encroachment on the forest land and take strict action against guilty persons/officers?

**ANSWER**

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT, FOREST AND CLIMATE CHANGE

(SHRI PRAKASH JAVADEKAR)

- (a) & (b) No such report on encroachment of forest lands by un-social elements particularly in the National Capital Territory of Delhi has come to the notice of this Ministry. However, encroachments on forest lands have been reported by various State/Union Territory Governments. The State/UT-wise details of the forest area under encroachments in the country are given in Annexure-I.
- (c) Protection and Management of Forests is primarily the responsibility of the concerned State/UT Government and hence the action to remove encroachment is taken by the States/UTs as per the provisions of various acts such as Indian Forest Act, 1927; Wildlife Protection Act, 1972; Forest Conservation Act, 1980 and various rules & regulations thereof.

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## ANNEXURE-I

## ANNEXURE REFERRED TO PART (a) &amp; (b) OF THE LOK SABHA UNSTARRED QUESTION NO. 2687 DUE FOR 10.05.2016 REGARDING ENCROACHMENT ON FOREST LAND ASKED BY SHRI RAJESH VERMA

S. No.	Name of States/UTs	Area of Encroachment (in ha.)	As on Date
1	Andhra Pradesh	1690.72	31.03.2016
2	Bihar	132.21	31.03.2015
3	Chhattisgarh	19330.64	31.01.2016
4	Gujarat	34791.00	19.03.2011
5	Goa	Nil	25.02.2013
6	Haryana	520	31.03.2016
7	Himachal Pradesh	4600.00	21.08.2012
8	Jharkhand	27360.21	31.07.2012
9	Jammu & Kashmir	14345.02	13.02.2014
10	Karnataka	187372	31.03.2016
11	Kerala	56.43	31.03.2016
12	Madhya Pradesh	534717.28	31.03.2016
13	Maharashtra	67012.56	31.03.2016
14	Odisha	78505.08	22.07.2011
15	Punjab	6987.31	31.03.2015
16	Rajasthan	31659.53	31.03.2011
17	Tamil Nadu	15142	16.07.2014
18	Telangana	27775.64	31.03.2016
19	Uttar Pradesh	23869.50	29.02.2016
20	Uttarakhand	9646.37	22.03.2016
21	West Bengal	13779.49	31.03.2015
22	Arunachal Pradesh	58626.57	31.07.2014
23	Assam	317215.39	17.03.2015
24	Manipur	1356.80	31.03.2016
25	Meghalaya	9378.00	12.03.2011
26	Mizoram	9589.48	31.03.2016
27	Nagaland	8721.86	26.07.2011
28	Sikkim	2817.21	31.03.2016
29	Tripura	6.77	08.08.2014
30	A & N Islands	4379.36	02.01.2014
31	Chandigarh	14.00	31.03.2016
32	D&N Haveli	614.40	31.03.2013
33	Daman & Diu	87.83	28.09.2010
34	Lakshadweep	Nil	28.08.2010
35	Delhi	629.51	11.04.2012
36	Puducherry	Nil	21.10.2010
	<b>TOTAL</b>	<b>15,12,730.17</b>	

